

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 327

New IA-1606/2024 IA-6667/2023 IA - 835/2024 IA - 778/2024

In

IB-366(ND)/2021

IN THE MATTER OF:

M/s. Drive India Enterprise Solutions Ltd

.....APPLICANT/PETITIONER

Vs

MAK Mobility Pvt. Ltd

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Binita Shahi Advocate.

Mr. Jitender, Mr. Saatvik Khurana, Advs in IA-1606/2024.

For the RP : Mr. I.P.S. Oberoi, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA-1606/2024:-

This application has been filed seeking the following prayers:-

- *To direct the resolution professional to place on record the claim form received from the Financial Creditor i.e M/s Mark E-Commerce Private Limited in the CIR Process of the Corporate Debtor*
- *To direct the resolution professional to place on record the declaration received from the M/s Mark E-Commerce Private Limited as claimant is not a related party of the Corporate Debtor.*
- *To direct the resolution professional to share the documents and calculation relied and verified on which admitted the claim of Financial Creditor i.e M/s Mark E-Commerce Private Limited and declared the said Financial Creditor as the sole Voting COC (Committee of creditors) for the CIR Process of corporate Debtor*

Heard the submissions made by the Learned Counsel appearing for the Applicant.

Issue notice.

Learned Counsel appearing for the Respondent accepts notice and seeks time to file reply affidavit. One week time granted. Rejoinder, if any, shall be filed by the Applicant within three days thereafter.

List this application on **23.04.2024**.

IA-6667/2023:-

One week time granted to the Applicant to bring on record the list of documents as directed vide order dated 12.03.2024.

List the matter on **23.04.2024**.

IA - 835/2024:-

One week time granted to the Respondent to bring on record the affidavit as directed vide order dated 14.03.2024.

List the matter on **23.04.2024**.

IA - 778/2024:-

List the matter on **23.04.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**